

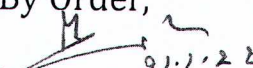
F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated 21.01.2022

OFFICE MEMORANDUM

By Office Memorandum dated 09.01.2022 Hon'ble President was pleased to permit Members to hear appeals from their residences for a period of two weeks from 10.01.2022. As the COVID situation continues alarmingly, the Hon'ble President, considering the safety of all concerned, directs that the Members posted at every Bench may hear the cases as listed from their residences at the respective places of posting for a period of two weeks from 24 January 2022. The registry may provide soft copies/hard copies of appeal paper books and other documents, wherever necessary, to all concerned.

The attendance of all officers and staff will continue to be governed by orders issued from time to time by the government.

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT, New Delhi/Mumbai/ Kolkata/Chennai/Bengaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR), CESTAT, New Delhi/Commissioner (AR), CESTAT, All Benches.
6. Joint Secretary, Department of Revenue, Ministry of Finance, North Block, New Delhi - 1.
7. Notice Board /Office copy/Website.